

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand  
CC/Regn. No. 35/2020

**22.07.2020**

**Pr. (on screen):** Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.  
N.C. Nawal.

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

It is stated by the IO that till date 10 charge-sheets have been filed and 05 charge-sheets are ready. He however, seeks more time and states that he will file the remaining charge-sheets before the next date. IO also states that he will provide the scanned copy. Ahlmad to report after receiving the scanned charge-sheets.

Put up for report/scrutiny and for consideration on **11.08.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

Let copy of this order after scanning be placed on judicial file.

*Nirja Bhatia*  
(Nirja Bhatia)  
Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/22.07.2020